

**National Company Law Tribunal**

**Allahabad Bench**

CP NO.35/ALD/2016

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2017**

**NAME OF THE COMPANY: Ultra Tech Cement Ltd Vs Modi Industries Ltd & Ors**

**SECTION OF THE COMPANIES ACT: U/S 272 of the Companies Act 2013**

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

**Order dated 11.04.2017 CA NO 35/ALD/2017 Ultratech cement ltd vs  
Modi Industries Ltd.**

Mr. Sangram Singh Advocate appears as proxy for the petitioner company. He seeks time as his senior counsel Anubhav Chandra is not available today. As the present matter is at initial stage, hence notices are required to be issued to Respondents. The petitioner is directed to issue notices on behalf of this Tribunal to all respondents including the central government through the office of Official Liquidator, Ministry of Corporate Affairs, Allahabad

The matter be listed on 15.05.2017

Date-11.04.2017

  
Shri.H.P. Chaturvedi (Member Judicial)